GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2935
TO BE ANSWERED ON 10th JULY, 2019

USE OF DEFENCE AIRPORTS

2935. SHRI HASNAIN MASOODI:

Will the Minister of DEFENCE j{kk ea=h
be pleased to state:

(a) the total number of Airports/Air fields in Jammu and Kashmir under Defence
jurisdiction;

(b) the steps being taken by the Ministry to transfer Awantipora Airport to Civil
Aviation Ministry for civilian air traffic; and

(c) the details of facilities provided to civilians by the Ministry to far flung areas/hilly
areas/snow bound areas during winter for air travel?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
रक्षा राज्य मंत्री
(SHRI SHRIPAD NAIK)

(a) There are 07 airfields and 02 Advanced Landing Grounds in Jammu and Kashmir
under Defence jurisdiction.

(b) ‘In-principle Approval’ for civil flight operations from Awantipora airfield under
Regional Connectivity Scheme (RCS) has been conveyed to Ministry of Civil Aviation in
June, 2019.

(c) Airlift and casualty evacuation are provided to civilians in far flung areas/hilly
areas/snow bound areas during winter by utilizing the assets of Indian Air Force on case
to case basis.

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